

F.No. 01(03)/Roster/CESTAT/2023

Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.02.2023

ORDER NO. 34 of 2023

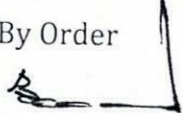
Hon'ble President may be pleased to partially modify the roster order no. 23 of 2023 for **CESTAT, Bangalore** from **13.02.2023** and **03.03.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.02.2023 to 03.03.2023	Mr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	1. All appeals prior to 2009 2. Customs and Excise Division Bench matters
From 13.02.2023 to 03.03.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pallela Nageswara Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. No adjournment request will be entertained for appeals prior to 2009.
2. If any Member is on leave/tour the other Division Bench matter will take both the lists for hearing.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.02.2023

ORDER NO. 35 of 2023

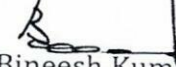
Hon'ble President may be pleased to partially modify the roster order no. 21 of 2023 for **CESTAT, Kolkata** from **13.02.2023** and **03.03.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.02.2023 to 03.03.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters
From 13.02.2023 to 03.03.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 13.02.2023 to 03.03.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member matters

Note:

1. If one of the Members in the Division Bench is on leave/tour the other Member will sit in the Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.02.2023

ORDER NO. 36 of 2023

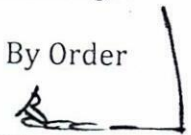
Hon'ble President may be pleased to partially modify the roster order no. 22 of 2023 for **CESTAT, Chennai** from **13.02.2023** and **03.03.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.02.2023 to 03.03.2023	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	1. All appeals prior to 2009 2. Customs and Excise Division Bench matters
From 13.02.2023 to 03.03.2023	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. No adjournment request will be entertained for appeals prior to 2009.
2. If any Member is on leave/tour the other Division Bench matter will take both the lists for hearing.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
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Dated: 10.02.2023

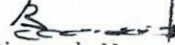
ORDER NO. 37 of 2023

Hon'ble President may be pleased to partially modify the roster order no. 26 of 2023 for **CESTAT, Chandigarh** from **13.02.2023** and **03.03.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.02.2023 to 03.03.2023	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar